

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

11. IA(IBC)(PLAN)/18(MB)2024
IN
C.P. (IB)/1164(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.05.2024**

Name of the Party: Edelweiss Asset Reconstruction
Company Limited
Vs
Perfect Engineering Products Limited

Section 7, 30 of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Abhishek Anand a/w Ms. Sakshi Chahar, Ld. Counsel for the Resolution Professional present through virtual mode.
2. At the request of RP, the matter is adjourned to **04.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)